

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati the 11<sup>th</sup> December, 2024

**NO. HC.XLV/446/2024/ 726 /PM&P ####** The Hon'ble Gauhati High Court has been pleased to direct the potential Master Trainer Judicial Officers (list enclosed) to participate in the evaluation process scheduled to be held virtually on 16<sup>th</sup> and 18<sup>th</sup> December, 2024 in the following manner:

Unique Session Number	Date	Time	Participants batch	Number of Participants	Remarks
132	16.12.2024	3.30 pm.	Gauhati (Assam)-Batch-7	10	Details enclosed at <b>Annexure-X</b>
129	18.12.2024	3.00 pm.	Gauhati (Assam)-Batch-4	11	Details enclosed at <b>Annexure-Y</b>
130	18.12.2024	3.00 pm.	Gauhati (Assam)-Batch-5	10	
131	18.12.2024	3.00 pm.	Gauhati (Assam)-Batch-6	10	
126	18.12.2024	3.30 pm.	Gauhati (Assam)-Batch-1	10	Details enclosed at <b>Annexure-Z</b>
127	18.12.2024	3.30 pm.	Gauhati (Assam)-Batch-2	10	
128	18.12.2024	3.30 pm.	Gauhati (Assam)-Batch-3	11	

Further, potential Master Trainer Judicial Officers are requested to choose one topic of their interest from the annexed list (**Annexure-A**) for presentation and inform the topic to the Judicial Academy, Assam by 12<sup>th</sup> December, 2024.

Virtual link for the evaluation will be shared by CPC, Gauhati High Court, Guwahati to the Judicial Academy, Assam for circulating the same to all concern in due course.

By Order,  
Sd/- S.Dhar

**REGISTRAR (JUDICIAL)**

**Memo No. HC.XLV/446/2024/ 726A /PM&P, Dated: 11<sup>th</sup> .12.2024**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,  
Bajali/ Baksa/ Barpeta/ Bongaigaon/ Biswanath/ Cachar/Charaideo/ Chirang /Darrang/  
Dhemaji /Dhubri /Dibrugarh /Dima Hasao/ Goalpara /Golaghat/ Hailakandi/ Hojai/ Jorhat/  
Kamrup(M)/ Kamrup/ Karimganj/ Karbi Anglong/ Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/  
Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ South Salmara-Mankachar/ Tinsukia/ Udalguri/ West  
Karbi Anglong.

***(He/ She is requested to inform the potential Master Trainer Judicial Officers under his/her control about this Notification) .***

6. The Central Project Coordinator, Gauhati High Court, Guwahati.
7. The Chief Judicial Magistrate,  
Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/Charaideo/ Chirang/ Darrang/  
Dhemaji /Dhubri /Dibrugarh/ Dima-Hasao/ Goalpara/ Golaghat/ Hailakandi/ Hojai/ Jorhat/  
Kamrup(M)/ Kamrup/ Karimganj/ Karbi Anglong/ Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/  
Nagaon/ Nalbari/ Sivasagar /Sonitpur/ South Salmara-Mankachar/ Tinsukia/ Udalguri/ West  
Karbi Anglong.

***(He/ She is requested to inform the potential Master Trainer Judicial Officers under his/her control about this Notification) .***

8. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati) .***
9. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**  
**Further, he is requested to collect the interested topic from the Potential Master Trainer Judicial Officers and submit a compiled list to the High Court at cpc-asm@ajj.gov.in and pmp.qhc@gmail.com.**
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDICIAL)**

Identification of New Master Trainers - Phase III									
Unique Session no.	Date	Organising Judicial Academy	Time	Evaluators	High Court of Evaluators	High Court of Participants - Batch	Total no. of Participants	Nodal Team	Participants
132	16-12-2024	Assam	3:30 PM	Khaleda Mannan(High Court of Calcutta), Manik Lal Jana (High Court of Calcutta), Tirthankar Battacharya (High Court of Calcutta)	Calcutta	Gauhati(Assam) - Batch 7	10	CPC - Gauhati(Assam), CPC - Calcutta, SJA - Assam	Smti Anindita Borah Smti Debaborninee Devi Shri Hriday Jyoti Kashyap Shri Dharendra Newar Shri Jyotish Bharali Shri Pallav Ranjan Bora Shri Pratik Parashar Sarmah Shri Sabyasachi Sarma Shri Dipjyoti Hazarika Shri Kishan Bey

Identification of New Master Trainers - Phase III									
Unique Session no.	Date	Organising Judicial Academy	Time	Evaluators	High Court of Evaluators	High Court of Participants - Batch	Total no. of Participants	Nodal Team	Participants
129	18-12-2024	Assam	3:00 PM	Himanshu Arora (High Court of Punjab & Haryana), Pavleen Singh (High Court of Punjab & Haryana), Supreet Kaur (High Court of Punjab & Haryana)	Punjab & Haryana	Gauhati(Assam) - Batch 4	11	CPC - Gauhati(Assam), CPC - Punjab & Haryana SJA - Assam	Shri Dipjyoti Bez Shri Amarjyoti Sonowal Shri Hadi Alam Smti Kaushiki Das Smti Elizabeth Hazarika Smti Bidisha Kakati Smti. Devapreeti Sharma Smti Tulika Deka Smti Priyanka Saikia Shri Prosoon Sur Smti Fariha Faridi
130	18-12-2024	Assam	3:00 PM	Pramod Goyal (High Court of Punjab & Haryana), Lokesh Gupta (High Court of Punjab & Haryana), Iram Hasan (High Court of Punjab & Haryana)	Punjab & Haryana	Gauhati(Assam) - Batch 5	10	CPC - Gauhati(Assam), CPC - Punjab & Haryana SJA - Assam	Smti Ameera Yasmin Majumdar Shri Anurup Bordoloi Shri Hirak Jyoti Das Smti Pallavi Kalita Smti Khusboo Damani Smti. Arpita Rajkumari Shri Vishek Bhuyan Shri Monosijo Bhattacharjee Shri Siddhartha Bora Smti Nilakshi Bhattacharya
131	18-12-2024	Assam	3:00 PM	Ravi Inder Singh (High Court of Punjab & Haryana), Mukesh Kumar-I (High Court of Punjab & Haryana), Neelam (High Court of Punjab & Haryana)	Punjab & Haryana	Gauhati(Assam) - Batch 6	10	CPC - Gauhati(Assam), CPC - Punjab & Haryana SJA - Assam	Dr. Jayashri Das Shri Tridip Kumar Bhattacharyya Shri Nelson Baro Smti Deepsikha Das Smti Madhumita Naroh Smti Lipika Roy Smti Adrita Goswami Shri Nitesh Sharma Smti Nadia Rehman Smti Chitrali Goswami



Identification of New Master Trainers - Phase III									
Unique Session no.	Date	Organising Judicial Academy	Time	Evaluators	High Court of Evaluators	High Court of Participants - Batch	Total no. of Participants	Nodal Team	Participants
126	18-12-2024	Assam	3:30 PM	Abhishek Gour (High Court of Madhya Pradesh), Harsh Singh Bahrawat (High Court of Madhya Pradesh), Bharat Kumar Vyas (High Court of Madhya Pradesh)	Madhya Pradesh	Gauhati(Assam) - Batch 1	10	CPC - Gauhati(Assam), CPC - Madhya Pradesh, SJA - Assam	Shri Chaturjya Prasad Talukdar Shri Anup Khanal Shri Sundeep Kashyap Das Shri Navneet Kashyap Shri Tarkeshwer Sinha Smti Prateeksha Mohan Shri Raj Sekhar Duara Shri Pallab Bordoloi Smti Tintina Devi Hazarika Smti Mayurakshi Roy Medhi
127	18-12-2024	Assam	3:30 PM	Manish Singh Thakur (High Court of Madhya Pradesh), Tabassum Khan (High Court of Madhya Pradesh), Nimish Raja (High Court of Madhya Pradesh)	Madhya Pradesh	Gauhati(Assam) - Batch 2	10	CPC - Gauhati(Assam), CPC - Madhya Pradesh, SJA - Assam	Smti Rubina Yasmin Smti Anjilina Kalita Smti Tahsin Parbin Smti Monoshreeporna Khound Smti Rineesha Goswami Smti Anne Baruah Smti Pranjita Konwar Shri Uttam Kumar Jha Shri Dhiren Pegu Shri Devabrata Kalita
128	18-12-2024	Assam	3:30 PM	Vidhan Maheshwari (High Court of Madhya Pradesh), Yashpal Singh (High Court of Madhya Pradesh), Anu Singh (High Court of Madhya Pradesh)	Madhya Pradesh	Gauhati(Assam) - Batch 3	11	CPC - Gauhati(Assam), CPC - Madhya Pradesh, SJA - Assam	Shri Rajib Kumar Kashyap Dr. Belayet Hussain Mazumder Shri Tanwir Ikram Hazarika Smti Sadhana Kumari Mandal Smti Karabi Das Shri Kangkan Bhardwaj Shri Deepseeng Shyam Shri Prasanta Das Smti Chandrama Talukdar Dr. Geentanjali Debi Shri Abhijit Saikia

**Suggestive topics for 5 min presentation by potential master trainers (Judicial Officers)**

- Virtual Courts
- e-Payment
- National Judicial Data Grid
- Digital Courts
- District Courts Portal
- eCourts Services Portal (High court services)
- eCourts Services Portal (District court services)
- eCourts Services Mobile App
- Kiosks
- Automated email
- SMS Pull
- e-Sewa Kendra
- e-Filing
- SMS Push
- Judgement search portal
- JustIS App 2.0
- Case information Software
- National Service and Tracking of Electronic Processes
- Digitally accessible legal eco system
- ICJS
- Video Conferencing hearings
- Rules on Video conferencing
- Live streaming
- Rules on Live streaming
- Scope of AI, Block chain in Indian judiciary
- Scope of AI and Block chain in District Judiciary (District & Taluka Courts)
- Process re engineering .
- Any other e-Courts related topics.